

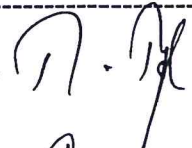
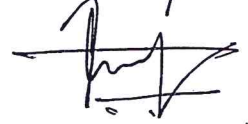

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

41

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/164/2016
NAME OF THE PETITIONER(S) : Joseph Selvakumar
NAME OF THE RESPONDENT(S) : M/s Chandra Royal Inn Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	R. RAJESH	Counsel for R1 & R2	
2.	Ganesh & Ganesh	Counsel for R3	
3.	K. Murali	Counsel for petitioner	

ORDER

Counsels for both the parties are present. Heard arguments of Counsel for Petitioner and Counsel for Respondent in part. For continuation, put up on 22.08.2017 at 02.30 P.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)